

**IN THE INCOME TAX APPELLATE TRIBUNAL
"SMC" BENCH, COCHIN**

Before Shri George George K, Judicial Member

ITA No.291/Coch/2020 : Asst.Year 2017-2018

Sri.Devesia Mathew Mangalam T.C.18/0049/3/166 Holy Cross Church, Muttada PO Trivandrum – 695 025. PAN : AUFPM6631E.	Vs.	The Income Tax Officer Ward 2(2) Trivandrum.
(Appellant)		(Respondent)

Appellant by : Sri.Iype Mathew (withdrawal application)
Respondent by : Sri.Mritunjaya Sharma, Sr.DR

Date of Hearing : 19.08.2020	Date of Pronouncement : 19.08.2020
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ORDER

At the time of hearing before us, the learned Counsel for the assessee, by placing a letter dated 17th August, 2020, requested for permission to withdraw the appeal filed by the assessee. The learned DR did not raise any objection for the same. I, therefore, permit the assessee to withdraw his appeal.

2. In the result, the appeal filed by the assessee is dismissed.

Order pronounced on this 19th day of August, 2020.

**Sd/-
(George George K.)
JUDICIAL MEMBER**

Cochin, dated 19th August, 2020
Devadas G*

Copy to :

1. The Appellant.
2. The Respondent
3. The CIT Trivandrum
4. The Pr.CIT, Trivandrum.
5. The DR, ITAT, Kochi
6. Guard File.

BY ORDER

Asst.Registrar/ITAT/Kochi